

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.7118 of 2021**

***In Re: Olive Ridley Turtles*** ..... ***Petitioner***

Mr. Mohit Agarwal, Amicus Curiae

***-versus-***

***Principal Secretary, Forest and*** ..... ***Opposite Parties***

***Environment Department and others***

Mr. D.K. Mohanty, A.G.A.

Mr. C.K. Pradhan, C.G.C.

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE B. P. ROUTRAY**

**ORDER  
21.09.2021**

**Order No.**

13.

1. On many of the issues highlighted in the earlier orders, including the issue of transponders, the Court would like to the Union of India to file an affidavit indicating its stand within four weeks from today with an advance copy to the learned Amicus Curiae.

2. List on 16<sup>th</sup> November, 2021.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***( B.P. Routray)***  
***Judge***